

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 120

IA Nos. 1441/2024, 143/2024, 1442/2024
In
C.P. (IB) No. 217/Chd/HP/2023
(Admitted)

IN THE MATTER OF:

Prudent Arc Ltd.

...Petitioner/ Financial Creditor

Vs.

Tangu Romai Power Generation Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, IBC 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 29.08.2024.

Sd/-
Court Officer

Preeti
03.07.2024